

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.52/UHC/Admin.A/2022

Dated: March 03, 2022.

Shri Anuj Kumar Sangal, Principal Judge, Family Court, Dehradun is repatriated, transferred and posted as District & Sessions Judge, Tehri Garhwal in the vacant Court.

No.53/UHC/Admin.A/2022

Dated: March 03, 2022.

Shri Anirudh Bhatt, Registrar (Protocol), High Court of Uttarakhand is transferred and posted as 4th Additional District & Sessions Judge, Haridwar vice Shri Ritesh Kumar Srivastava.

No.54/UHC/Admin.A/2022

Dated: March 03, 2022.

Shri Ritesh Kumar Srivastava, 4th Additional District & Sessions Judge, Haridwar is posted as 5th Additional District & Sessions Judge, Haridwar in the vacant Court.

No.55/UHC/Admin.A/2022

Dated: March 03, 2022.

Shri Arvind Nath Tripathi, Legal Advisor to Public Service Commission, Uttarakhand, Haridwar is repatriated, transferred and posted as Additional, District & Sessions Judge, Almora in the vacant Court.

No.56/UHC/Admin.A/2022

Dated: March 03, 2022.

Ms. Kusum, Judge, Family Court, Almora is repatriated, transferred and posted as Additional District & Sessions Judge (FTSC), POCSO Act, Haridwar vice Ms. Parul Gairola.

No.57/UHC/Admin.A/2022

Dated: March 03, 2022.

Pursuant to Government Notification No. 757(1)/XXX(4)/2022-04(1)/2018 dated 28.01.2022, Shri Vivek Srivastava, Civil Judge (Sr. Div.), Bageshwar, presently attached as Officer on Special Duty (OSD), High Court of Uttarakhand Nainital, on his promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is posted as Registrar (Protocol), High Court of Uttarakhand, Nainital vice Shri Anirudh Bhatt.

No.58/UHC/Admin.A/2022

Dated: March 03, 2022.

Pursuant to Government Notification No. 757(1)/XXX(4)/2022-04(1)/2018 dated 28.01.2022, Shri Sudhir Kumar Singh, Secretary, District Legal Services Authority, Chamoli, on his promotion to Uttarakhand Higher Judicial Service in the

pay scale of Rs. 51550-1230-58930-1380-63070, is transferred and posted as 7th Additional District & Sessions Judge, Dehradun in the vacant Court.

No.59/UHC/Admin.A/2022

Dated: March 03, 2022.

Pursuant to Government Notification No. 757(1)/XXX(4)/2022-04(1)/2018 dated 28.01.2022, Shri Manindra Mohan Pandey, Chief Judicial Magistrate, Nainital, on his promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is transferred and posted as Additional Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital in the vacant post.

No.60/UHC/Admin.A/2022

Dated: March 03, 2022.

Pursuant to Government Notification No. 757(1)/XXX(4)/2022-04(1)/2018 dated 28.01.2022, Shri Man Mohan Singh, Civil Judge (Sr. Div.), Rishikesh, District Dehradun, on his promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is transferred and posted as 8th Additional District & Sessions Judge, Dehradun in the vacant Court.

No.61/UHC/Admin.A/2022

Dated: March 03, 2022.

Pursuant to Government Notification No. 757/XXX(4)/2022-04(1)/2018 dated 28.01.2022, Shri Madan Ram, Chief Judicial Magistrate, Uttarkashi, on his promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is transferred and posted as Registrar, High Court of Uttarakhand, Nainital in the vacant post.

Note: (a) These transfer orders will come into force w.e.f. 08.03.2022.

(b) Recommendation for the name of Shri Yogesh Kumar Gupta, Additional District & Sessions Judge, Vikasnagar, District Dehradun is being sent to the Government for his posting as Principal Judge, Family Court, Dehradun vice Shri Anuj Kumar Sangal.

(c) Recommendation for the name of Ms. Parul Gairola, Additional District & Sessions Judge (FTSC), POCSO Act, Haridwar is being sent to the Government for her posting as Judge, Family Court, Almora vice Ms. Kusum.

(d) Recommendation for the name of Shri Uday Pratap Singh, Secretary, District Legal Services Authority Champawat is being sent to the Government for his posting as Judge, Family Court, Khatima, District Udham Singh Nagar in the vacant Court, on his promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, pursuant to Government Notification No. 757/XXX(4)/2022-04(1)/2018 dated 28.01.2022.

(e) Recommendation for the name of Ms. Savita Chamoli, Civil Judge (Sr. Div.), Nainital is being sent to the Government for her posting as Legal Advisor to Public Service Commission, Uttarakhand, Haridwar, on her promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, pursuant to Government Notification No. 757/XXX(4)/2022-04(1)/2018 dated 28.01.2022

(f) Recommendation for the name of Shri Sudhir Tomar, Chief Judicial Magistrate, Udham Singh Nagar is being sent to the Government for his posting as Judge, Family Court-I, Rudrapur, District Udham Singh Nagar in the vacant Court, on his promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, pursuant to Government Notification No. 757/XXX(4)/2022-04(1)/2018 dated 28.01.2022.

(g) Recommendation for the name of Shri Dharmendra Kumar Singh, Civil Judge (Sr.Div.), Khatima, District Udham Singh Nagar is being sent to the Government for his posting as Registrar, Public Service Tribunal, Uttarakhand, Dehradun in the vacant post, on his promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, pursuant to Government Notification No. 757/XXX(4)/2022-04(1)/2018 dated 28.01.2022.

By Order of the Court,
Sd/
(Dhananjay Chaturvedi)
Registrar General.

No.1027/XIII-d-1/Admin.A/2022

Dated: March 03, 2022.

Copy forwarded to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary to Hon'ble the Governor of Uttarakhand, Rajbhawan, Dehradun.
5. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
6. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
7. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
8. All the District & Sessions Judges, Uttarakhand for information.
9. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
10. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital for information.
11. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital for information.
12. All the Registrars of the Court.
13. O.S.D. of the Court.
14. P.P.S. of the Court.
15. P.S./P.A. to Hon'ble Judges of the Court with request the to place the same for kind perusal of Hon'ble Judges.
16. P.S. to Registrar General.
17. Chief Treasury Officer (s) Almora, Dehradun, Haridwar, Nainital, Tehri Garhwal and Udham Singh Nagar.
18. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
19. Guard File/Personal File.

**Deputy Registrar
Admin.A**